

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 528
ANSWERED ON 26/07/2024

**BANNING OF IMPORT OF CHINESE AND TAIWANESE EQUIPMENT AND
ELECTRONIC ITEMS**

528. DR. KANIMOZHI NVN SOMU:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether Government has banned the import of Chinese and Taiwanese equipment and electronic items used in various sectors in the country, if so, the detailed list of such products;
- (b) detailed list of Chinese and Taiwanese equipments and electronic items imported from China used in various sectors; and
- (c) the total value (in INR) of imported products from China and Taiwan to facilitate various industries in the country during the last five years?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (c) No Prohibition has been imposed specifically on import of Chinese and Taiwanese equipment and electronic items. The list of Chinese and Taiwanese equipment and electronic items imported from China used in various sectors is not maintained. While details of imported products from China and Taiwan to facilitate various industries in the country is not maintained. Yearwise overall value of import (in INR Crores) from China and Taiwan is available at <https://tradedstat.commerce.gov.in/eidb/icntq.asp>.
